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THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 5th January, 2018.

II
No.HC.XV.02/2018/ 02 /RV. Pending initiation of disciplinary proceeding, Shri Shah Syed Ahadur Rahman, Secretary, District Legal Services Authority, Dhubri, is placed under suspension with immediate effect.

During the period of suspension, his headquarters shall be at Dhubri.

By Order,

Sd/- M.K. Kalita
REGISTRAR (VIGILANCE)

Memo No. HC.XV.02/2018/ 02-A /RV., Date 05.01.2018.

Copy to :-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6, for information.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati, for information and necessary action.
3. The District and Sessions Judge, Dhubri, Pin.783301, for information.
4. The Registrar- cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. Shri Shah Syed Ahadur Rahman, Secretary, District Legal Services Authority, Dhubri, Pin. 783301 for information. He is directed to handover charge to the District & Sessions Judge, Dhubri, forthwith.
6. The Deputy Director, Assam Govt. Press, Bamunimaidan Guwahati-21, for publication of the above notification in the Assam Gazette.
7. The Treasury Officer, Dhubri, District-Dhubri, Pin-783301 for information.
8. The Administrative Officer (Judicial) (Appointment Section/Statement Section), Gauhati High Court, Guwahati.
9. The System Analyst, Gauhati High Court, Guwahati, for uploading this Notification in the Official Website of the Gauhati High Court.
10. The Private Secretary to Hon'ble Mr./ Mrs. Justice..... Gauhati High Court, Guwahati.
11. The C.A. to Registrar General/Registrar (Judicial) Gauhati High Court, Guwahati.

5/1/2018
REGISTRAR (VIGILANCE)

MW
5/1/18